

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1147 of 2020

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

03/11.09.2020: State is directed to file counter affidavit and list this case thereafter.
In the meantime, petitioners are directed to remove the defect(s) as pointed out by the office.

Anu/-

(ANANDA SEN, J.)